GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

RAJYA SABHA

UNSTARRED QUESTION NO - 456

ANSWERED ON- 03/12/2025

COMPREHENSIVE REHABILITATION AND ECONOMIC SECURITY OF PWDS

456. SMT. DARSHANA SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government is implementing any special initiatives to strengthen comprehensive rehabilitation facilities for Persons with Disabilities (PwDs);
- (b) if so, the details of those major schemes and programs;
- (c) the current status of the functioning of District Disability Rehabilitation centers (DDRCs) and national/regional rehabilitation institutions across the country;
- (d) whether Government is considering taking new measures to promote skill development, capacity building and socio-economic inclusion of PwDs; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B L VERMA)

- (a) & (b): The Government is implementing special initiatives to strengthen rehabilitation facilities for Persons with Disabilities (PwDs) through various schemes and institutions. The Deendayal Divyangjan Rehabilitation Scheme (DDRS) provides grants to NGOs for rehabilitation projects, with District Disability Rehabilitation Centres offering multidisciplinary services. National Institutes (NIs) and Composite Regional Centres (CRCs) deliver specialized rehabilitation, training, and awareness across the country. The ADIP Scheme provides assistive devices through Pradhan Mantri Divyasha Kendras (PMDKs) for better accessibility and after-sales support. The National Action Plan for Skill Development of PwDs (NAP-SDP) imparts skill training to enhance employability among PwDs aged 15–59. Additionally, the Umbrella Scholarships Scheme—covering Pre-Matric, Post-Matric, Top Class Education, Fellowships, National Overseas Scholarship, and Free Coaching—supports their educational and professional advancement through Direct Benefit Transfer (DBT).
- (c): The status of functioning of District Disability Rehabilitation Centres (DDRCs) and national/regional institutions is as follows:

- 1. DDRCs: About 100 DDRCs have been established across the country. They provide early detection and intervention, physiotherapy, occupational and speech therapy, psychological assessment, assistive device facilitation, skill trainings, arrangement of loans, awareness camps, and support for UDID enrolment.
- 2. National Institutes & CRCs: Nine National Institutes and 30 CRCs are functioning as hubs of rehabilitation research, service delivery, professional training, community outreach, education and skilling programmes for PwDs.
- 3. ADIP/ALIMCO PMDKs: 100 PMDKs are functioning as permanent assistive-device centres providing aids, fittings, follow- up and repair services.
- (d) & (e): The Government is promoting skill development and socio-economic inclusion of Persons with Disabilities (PwDs) through multiple initiatives. The Department has undertaken a number of skill development programmes with reputed training partners in Special Projects category of NAP-SDP. Educational support through scholarships, fellowships, and free coaching enables access to higher education and competitive exams. Capacity building is strengthened through National Institutes and Composite Regional Centres. Pradhan Mantri Divyasha Kendras (PMDKs) ensure access to quality assistive devices, while support to NGOs under the Deendayal Divyangjan Rehabilitation Scheme (DDRS) promotes community-based rehabilitation and livelihood opportunities.
